



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

MASTER CIRCULAR

CIR/MRD/DP/9/2015

May 26, 2015

To,

All Stock Exchanges

Dear Sir / Madam,

Sub: Master Circular for Stock Exchange and Clearing Corporation

Securities and Exchange Board of India (SEBI) has been issuing various circulars/directions from time to time. In order to enable the users to have an access to all the applicable circulars/communications at one place, Master Circular in respect of Stock Exchange & Clearing Corporation has been prepared.

This Master Circular is a compilation of the circulars/communications issued by SEBI up to April 15, 2015.

This Master Circular shall supersede previous Master Circular CIR/MRD/DP/17/2014 dated May 20, 2014.

Yours faithfully,

Maninder Cheema
Deputy General Manager
maninderc@sebi.gov.in

Encl:

Chapter 1 - Trading

Chapter 2 - Trading Software & Technology

Chapter 3 - Settlement.

Chapter 4 - Comprehensive Risk Management for Cash Market and Debt Segment.

Chapter 5 - Exchange Traded Derivatives.

Chapter 6 - Administration of Stock Exchanges.



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Chapter 7 - Establishment of connectivity with both the Depositories NSDL and CDSL - Companies eligible for shifting from Trade for Trade to Rolling Settlement.